

# LIBRARY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. No. 350 / 00 294 / 2017  
O.A.No.350/ 00 364 /2017

In the Matter of :

An application u/s 19 of the  
A.T. Act, 1985;

-And-

In the Matter of :

1) All India Employees'  
Provident Fund SC/ST staff  
Federation, New Delhi; repre-  
sented by its regional P.F.  
SC/ST Employees' Council,  
West Bengal through its  
General Secretary, having  
office at DK-Block, Sector-II  
Salt Lake City, Karunamoyee,  
Kolkata-700 091.

2) Shri Dilip Kumar Mondal,  
son of Late Deb Charan Mondal  
working for gain as Senior  
Social Security Asstt.(SSA)  
under the Regional P.F. Commi-  
ssioner-I, Regional Office,  
Kolkata, Employees' P.F.  
Organisation(EPFO), residing

*Dilip K. Mondal*

364

2.

and the General Secretary,  
Regional P.F. SC/ST Employees'  
Council, Kolkata.

3) Shri Swapan Kumar Das, son  
of Lt. Surendra Nath Das, work-  
ing for gain as Sr.SSA under  
the Regional P.F. Commissioner-  
I, EPFO, Regional office,  
Kolkata; residing at North  
East Noapara, Mantu Das Sarani,  
Barasat, Kolkata-700 125 and  
the Organisational Secretary  
of Applicant No.1's Regional  
Council, West Bengal.

4) Shri Prabir Biswas, son of  
Late Jiban Krishna Biswas,  
working for gain as Sr.SSA  
under the Regional P.F. Commi-  
ssioner-I, EPFO, Regional  
Office, Kolkata; residing at  
Nabapally Palta, P.O.Bengal  
Enamel, P.S.Noapara, Dist.  
24-Pgs.(N), Pin-743 122 and  
Executive Committee Member of  
the Applicant No.1's Regional  
Council, West Bengal.

.. Applicants

*Abip K. Mony*  
- T.N.

3.

-Versus-

1) Union of India through the  
Secretary, Ministry of Labour &  
Employment, Shramsakti Bhawan,  
Rafi Marg, New Delhi-110 001.

2) Employees' Provident Fund  
Organisation through its Central  
P.F.Commissioner having his  
office at Bhavishya Nidhi Bhawan,  
14-Bhikaji Cama Place, New Delhi  
110 066.

3) The Central P.F.Commissioner,  
Employees' P.F.Organisation,  
Bhavishya Nidhi Bhawan, 14, Bhika  
-ji Cama Place, New Delhi-110066.

4) The Regional Provident Fund  
Commissioner-I, Regional office  
of EPFO, Kolkata, having office  
at DK-Block, Sector-II, Salt Lake  
City, Karunamoyee, Kolkata-  
700 091.

.. Respondents

JW

No. M.A. 350/224/2017  
O.A. 350/366/2017

Date of order: 19.4.2017

Present : Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicants : Mr. A. Chakraborty, Counsel  
Ms. A. Sarkar, Counsel

For the Respondents : Mr. K. Sarkar, Counsel

**ORDER (Oral)**

Ld. Counsel for both sides are present.

2. This Miscellaneous Application filed under Rule 4(5)(a) of Central Administrative Tribunal (Procedure) Rules, 1987 is accepted.

3. Hence, the M.A. is disposed of.

4. The O.A. is directed against the curtailment of sanctioned post of SSA on restructuring of Employees Provident Fund Organisation.

5. The respondents are granted 4 weeks time to file reply and thereafter the applicant is granted 2 weeks time to file rejoinder, if any.

List this matter before the Registrar on 30.6.2017, who will place the matter on board after the pleadings are complete.

(Jaya Das Gupta)  
Administrative Member

SP